

A. S. Giridhar And Others Vs Securities And Exchange Board Of India

Court: Securities Appellate Tribunal Mumbai

Date of Decision: March 1, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Anandapadmanabhan Unnikrishnan, Mihir Mody, Harshvardhan Melanta, K. Ashar, Kamal Agrawal, Amrita Jain

Final Decision: Allowed

Judgement

Meera Swarup, Technical Member

1. Delay in filing the reply is condoned. The reply is taken on record. The Misc. Application No. 353 of 2022 is allowed.
2. Due to non-availability of the bench, the matters are adjourned. List these appeals on April 26, 2024.